NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB) No.456/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th September 2017, 10.30 A.M.

Name of the Company Under Section		Shyamal Kumar Chakraborty -Vs- Stesalit Limited. 7 IBC		
5	Ha Navnei Sudhah	Δ .	Repordent,	Navnethill 73/1/17 Sullhay Ola

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Ld. Counsel for the respondent filed Vakalatnama which may be taken on record. Ld. Counsel for the respondents made a request that time may be given for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite party.

List the mater on 06/10/2017 for hearing.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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